	(Fi	ling under clause (c	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
6l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	888589132	3	882701868	86.26		0	5410545	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	12301420	2	1138312	0.11		0	9526999	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	48	10081079	0	0	0.00		0	10081079	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	127315382	2	101268145	9.90		0	25977648.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	103638625	9	38107860	3.72		0	29047880	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	83558	1	83558	0.01		0		Annexure 9
Total		71	1142009196	17	1023299743	100.00		38665298	80044151	